

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 71 of 2013

Dated : 2nd September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Pradesh Audyogik Kendra
Vikas Nigam (I) Ltd. ... Appellant(s)**

Versus

Mahya Pradesh Electricity Regulatory Commission Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s) : Mr. C.K. Rai for R-1
Mr. Gaurav Agarwal for R-2**

ORDER

Post the matter for further hearing on **18th Sept, 2013 at 2.30 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ss/vt